

ITEM NO.18
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2653/2020

STATE OF U.P.

Petitioner(s)

VERSUS

BHOOP SINGH ALIAS PRATAP SINGH

Respondent(s)

Date : 06-01-2021 This petition was called on for hearing today.

For Petitioner(s)

Mr. R.K. Gupta, Adv.
Mr. Abhinav Kaushik, Adv.
Mr. Ankit Goel, AOR

For Respondent(s)

Mr. Saurabh Sachan, Adv.
Mr. Kanwar Kochar, Adv.
Mr. Syed Abdul Haseeb, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar